NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

CORAM : SHRI BHASKARA PANTULA MOHAN, MEMBER (J)

SHRI V. NALLASENAPATHY, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 27.02.2019

NAME OF THE PARTIES: Bharati Airtel Ltd.
v/s.
Compulink (India) Pvt. Ltd.

UNDER SECTION 9 OF THE INSOLVENCY AND BANKRUPTCY CODE, 2016.

ORDER

8. C.P. (IB)-612/MB/2019

Counsel for the Petitioner is yet to file proof of service. Counsel for the Petitioner is directed to inform the next date of hearing to the other side and file proof of service.

List this matter on 26.03.2019.

SD/-

V. NALLASENAPATHY
Member (Technical)

SD/-

BHASKARA PANTULA MOHAN
Member (Judicial)

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